

(v) WORKING OF MINORITIES COMMISSION

SHRI G. M. BANATWALLA (Ponnani): Mr. Speaker, Sir, under Rule 377 I wish to raise the following matter of urgent public importance:—

The Government set up a Minorities Commission about three months ago.

It is shocking to know that the Commission has still not been provided with adequate staff and suitable accommodation. The Budget for the Commission has been reported to be still under consideration of the Home Ministry.

This has created serious hurdles and delays in the smooth working of the Minorities Commission.

Sir, according to a Report published by *The Statesman*, in its issue dated the 9th May, 1978, the Commission has had to depend on the Home Ministry for the availability of a suitable venue to hold its meetings. Of the three meetings it has held so far, two were arranged in a Committee Room of the Home Ministry, 'when it was not needed by the Ministry.'

People who wish to place their grievances before the Commission have also consequently to face many difficulties and hardships.

The Chairman of the Minorities Commission Shri Masani, has also been reported to have observed in his Press Conference on March 23, 1978 that the Commission had to function in a sensitive area of how the minorities are treated in the country. To discharge such duties properly, it would need certain facilities which are not in sight so far.

It is also necessary that the Commission engages some talents from Universities etc. for research into and study of the problems faced by Minorities.

The snail's pace with which the Government has taken up the question of provision of necessary facilities to the Minorities Commission is most unfortunate and is contrary to the Government attitude and views with respect to the Commission expressed by it while announcing its formation.

MR. SPEAKER: Now we come to Call Attention. Shri Chitta Basu.

SHRI CHITTA BASU (Barasat)—*rose.*

श्री बागुन सुम्बर्की (मिहभूम) :
 अध्यक्ष महोदय, हम ने भी ध्यान आकर्षण के लिए 2 तारीख को नोटिस दिया था।
 हम उस जिले से आते हैं

MR. SPEAKER: You must come and meet me in my Chamber.

श्री बागुन सुम्बर्की : हम जब उस जिले से आते हैं और हम आदिवासी लोग जब नोटिस देते हैं तो आदिवासियों को बोलने नहीं दिया जाता है, उसका क्या कारण है ?

MR. SPEAKER: I am not replying here. If you want, you may come and meet me in my Chamber.

श्री बागुन सुम्बर्की : आज अगर हम को बोलने नहीं देंगे **

MR. SPEAKER:.....Don't record.
 (Interruptions)**

श्री बागुन सुम्बर्की : हम इस के विरोध में सदन में बाहर चले जाते हैं।

The hon. Member then left the House.

SHRI JYOTIRMOY BOSU (Diamond Harbour): Sir, I gave notice under Rule 377 about Bata Shoe where there is strike for more than sixty days.